

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 1660
TO BE ANSWERED ON 30.07.2015

PURA

1660. SHRI ABHIJIT MUKHERJEE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- a) whether the Government is aware that people living in various rural parts of the country do not have the basic facilities such as roads, water, power etc.;
- b) if so, the details thereof particularly with reference to the State of West Bengal; and
- c) the steps taken by the Government in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a to c): The Department of Rural Development is not maintaining any database of the rural population who are not having access to basic amenities such as roads, water and power etc. However, the Government was implementing the Scheme of Provision of Urban Amenities in Rural Areas (PURA) on pilot basis for providing basic amenities in rural areas through Public Private Partnership (PPP). The scheme has been discontinued w.e.f. 2015-16.
